

Dr - 30/10/11)

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of.....

CJ.M. Bareilly

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
<i>NIL</i>					

*Prepared by - d
Ch. ...*

Chief Judicial Magistrate Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

30/10/17

In the Court of A.C.J.M.T.

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
			NIL			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Ans
Addl. Chief Judicial Magistrate-1st
Bareilly